

**Higher Grade Stenographers attached to Senior Officers (Northern Railway)**

2820. SHRI K. C. PANDEY : Will the Minister of RAILWAYS be pleased to state :

(a) the number of Stenographers working in grade Rs. 130-300 on the Northern Railway Division-wise and in the Headquarters Office ;

(b) the number of junior scale officers entitled to Stenographers in Grade Rs. 130-300 Division-wise and in the Headquarters Office ;

(c) the number of Stenographers working in grade Rs. 210-425 Division-wise and in the Headquarters Office on the Northern Railway; and

(d) the number of Senior Scale Officers and above entitled to Stenographers in grade Rs. 210-425 ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) to (d). A statement is attached.

*Statement*

Name of Division	Part (a) No. of Stenos Gr. Rs. 130-300	Part (b) No. of Jr. Scale Officers	Part (c) No. of Stenos Gr. Rs. 210-425	Part (d) No. of Sr. Scale Officers and above
Moradabad	8	11	11	11
Ferozpur	6	10	10	12
Jodhpur	9	16	11	12
Delhi	10	23	21	21
Allahabad	5	20	17	17
Bikaner	9	18	9	11
Lucknow	9	17	13	13
Headquarters Office New Delhi	54	85	114	108

**Function of the Central Water and Power Commission**

2621. SHRI SOMNATH CHATTERJEE : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the functions and duties of the Central Water and Power Commission ; and

(b) whether there has been a proposal to re-organise the Commission, and if so, the nature of the proposal and the steps taken for implementing the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) The Central Water and Power Commission is charged with the general responsibility of

initiating, co-ordinating and furthering, in consultation with the State Governments concerned, schemes for the control, conservation and utilisation of water resources throughout the country for purposes of irrigation, navigation, flood control and water power generation as well as integrated schemes of thermal power development and also schemes of transmission and utilisation of electric energy throughout the country.

(b) There have been proposals from time to time relating to the re-organisation of the Central Water and Power Commission. A Committee set up to review the functioning of the Central Water and Power Commission had made some recommendations. Department of Administrative Reforms had also made some suggestions. A statement showing the main proposals and the action taken thereon is attached.

## Statement

*Functions of the Central Water and Power Commission*

<i>Sl. No.</i>	<i>Main proposals.</i>	<i>Action taken.</i>
1.	The Central Water and Power Commission should form part of the Ministry with Secretariat status for the Chairman and the Vice-Chairman. The Chairman should be a Special Secretary and the Vice-Chairman should be an Additional Secretary.	The question is being examined in the light of the Administrative Reforms Commission's recommendations.
2.	One more Member in charge of Floods may be appointed in the Central Water and Power Commission (Water Wing).	This recommendation has been accepted and has also since been implemented.
3.	The two Wings of the Central Water and Power Commission (Water Wing and Power Wing) should not be bifurcated. The Commission should continue to function as a composite body as at present providing opportunities for each Wing to develop its expertise.	This recommendation has been accepted.
4.	The top level technical posts of Chairman/ Vice-Chairman and Members should be treated as tenure posts. The Government may consider the desirability of appointing a high-powered Selection Board for making these appointments on an all-India basis. For the selection of Chairman the retiring Chairman and for the selection of Members, both the Chairman and the Vice-Chairman should be co-opted as Members of the Selection Board. The Chairman shall be appointed alternatively from the fields of Irrigation and Power.	This requires detailed examination in consultation with the Ministries of Finance, Cabinet Secretariat, Department of Personnel. Various aspects of the recommendations are being gone into.
5.	While the practice of sending a few officers, irrespective of their suitability, to fill in the posts in Central Water and Power Commission on quota basis is not conducive to building up an effective specialists organisation, every effort should be made to attract the best talent in any specialised field from any part of the country, and this, in the view of the Committee, can be done up to 25%.	Accepted in principle.
6.	The broad based pyramidal structure into which the Central Water and Power Commission has developed is not conducive to building up an efficient consulting organisation. This imbalance has to be corrected.	Accepted in principle. This will be kept in view preferably when the I. S. E. Cadre is constituted.